

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5280

ANSWERED ON:26.04.2013

PETROL PUMPS

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the total number of petrol pumps opened and allotted to various dealers in the country including Karnataka during the last three years and the current year, State/UT, OMC and category-wise;
- (b) whether various Oil Marketing Companies (OMCs) propose to set up new petrol pumps in rural and urban areas of the country;
- (c) if so, the details thereof, OMC and State/UT-wise;
- (d) whether there has been delays in setting up of new petrol pumps in the country; and
- (e) if so, the details thereof and the corrective measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAANKA LAKSHMI)

(a) : The public sector oil marketing companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have set up 10,236 Retail Outlets (ROs) during the last three years (2010-11, 2011-12 & 2012-13) in the country, including in the State of Karnataka. The details, State / UT-wise, OMC-wise and category-wise are given in Annexures – I, II & III.

(b) & (c): The expansion of RO network is a continuous process to ensure adequate availability of motoring fuels like petrol and diesel in upcoming urban and rural areas. The ROs are set up by OMCs at identified locations based on field survey and feasibility studies. The locations found to be having sufficient potential and which are economically viable are rostered in the Marketing Plans of OMCs for setting up of ROs.

The OMCs have reported that consequent to the revision in Guidelines for selection of RO Dealerships in July, 2012, the procedure for release of advertisements and commissioning of ROs is under finalization by the OMCs.

(d) & (e): Setting up of RO dealerships after advertisement involves various steps like scrutiny of applications, evaluation of sites / documents, inter views / selection of dealers, field verification of credentials, issue of Letter of Intent (LOI), procurement of land, obtaining necessary statutory approvals, construction, etc.